



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
13	WP(C)/4639/2021 FIXED	JAAN PARIK @ SANJAY PARIK Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. S Y AHMED MD M ISLAM	GA, ASSAM
<u>ADMISSION</u>				
14	WA/43/2020 FIXED	VRINDABAN BUIDERS PVT. LTD. Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	
15	WA/276/2021 FIXED	THE STATE OF ASSAM AND ANR. Versus ABDUL MANAF	MR. N J KHATANIAR (SC, EDUCATION)	
16	WITH WA/252/2021	THE STATE OF ASSAM AND ANR. Versus SNIGDHA BORKOTOKY AND 34 ORS.	MR. N J KHATANIAR	MR B M DEKA (R-5-7,10-15,17,19- 25-27,29,30,34,35) MR. U K NAIR (R-5-7,10-15,17,19- 25-27,29,30,34,35) MS D MAHANTA (R-5-7,- 0-15,17,19,25-27,29,30,34,35)
<u>ORDERS</u>				
17	I.A.(Civil)/1967/2021 B/O in WA/10389/2021 WITH WA/10389/2021 (Filing Number)	SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS. SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS. B	MR. A ROSHID MR. A ROSHID	SC, HEALTH

HEARING

18	WP(C)/1500/2016 FIXED	STAR CEMENT LIMITED Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
19	WA/178/2019 FIXED	SMTI. GOLAPI DEKA AND 7 ORS. Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P J PHUKAN GA, ASSAM MR P K KALITA (R-1 AND 2) MR. U SARMA, (R-1 AND 2) MR. S R BORUAH, (R-3, 4 AND 5)

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
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11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
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20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
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29)	MS. M BORAH	17-11-2021	To	18-11-2021
30)	MR. N DHAR	22-11-2021	To	22-12-2021
31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
HEARING				
45	Crl.Rev.P./226/2011 WITH LCR, FIXED	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
46	Crl.Rev.P./25/2012 WITH LCR 4 FILES, FIXED	TULKU BAHADUR LAMA @ TURKU Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR.A GOHAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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30)	MR. N DHAR	22-11-2021	To	22-12-2021
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32)	MR R GOENKA	22-11-2021	To	26-11-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
10	WP(C)/6125/2021 B/O	MUSTT HALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
11	WA/311/2021 FIXED	NAZARA AHMED Versus THE STATE OF ASSAM AND 5 ORS. E	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM MR R DHAR (R-3) MR P NAYAK (R-5 & 6) MS. M BHATTACHARYYA(R-1 & 4) MS. N BORDOLOI (R-2) SC, GMC SC, REVENUE
<u>ORDERS</u>				
12	PIL(Suo Moto)/5/2020 FIXED	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA SC, GHC	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/4601/2021 FIXED	THE CO-OPERATIVE CITY BANK LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR G DAS MR C KALITA	SC, CO OP GA, ASSAM
48	WP(C)/5338/2021 FIXED	M/S BEEKAY INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/1877/2021 in WP(C)/5338/2021	M/S PUBERUN, Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S GOSWAMI MS R DEKA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY
	WITH I.A.(Civil)/1878/2021 in WP(C)/5338/2021	M/S PUBERUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S S GOSWAMI MS R DEKA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY
	WITH I.A.(Civil)/1879/2021 in WP(C)/5338/2021	M/S CHANDRAA HOSIERY WORKS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S GOSWAMI MS R DEKA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY
	WITH I.A.(Civil)/1880/2021 in WP(C)/5338/2021	M/S CHANDRAA HOSIERY WORKS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S GOSWAMI MS R DEKA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY
49	WP(C)/6007/2021 BY SLIP	ASIAN ENERGY SERVICES LTD. AND ANR. Versus OIL INDIA LIMITED	MR G KHANDELIA MR. K DEKA	SC, O I L
50	WP(C)/6097/2021 BY SLIP	A. SUBAN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, CO OP

51	WP(C)/6122/2021 B/O	M/S THE WAVES SPA AND SALON Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MR. R ALI MR B S DEKA MS P SARMA	GA, ASSAM SC, GMC
52	WP(C)/6123/2021 B/O	DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LIMITED Versus OIL INDIA LIMITED AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, OIL
53	WP(C)/6128/2021 B/O	HIREN HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P AND R.D. GA, ASSAM

ORDER (STAY VACATING)

54	I.A.(Civil)/1916/2021 B/O in WP(C)/5607/2021 WITH WP(C)/5607/2021 CAVT. NO. 07152/021,	NILOY BHUSAN SINGHA Versus JIABUR RAHMAN LASKAR AND 6 ORS. JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA (FOR CAVEATOR) MR. M KHAN MR J RAHMAN MR R ISLAM	MR. M KHAN SC, CO OP SC, CO OP MR M J QUADIR (FOR CAVEATOR) MR. K MIRA (FOR CAVEATOR) MR S S ISLAM (FOR CAVEATOR)
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ADMISSION

55	WP(C)/3609/2017 CONNECTED WITH ITEM NO. 18 IN DAILY CAUSE LIST	DIGANTA MADHAB BORA Versus THE STATE OF ASSAM and 2 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.J PATOWARI	GA, ASSAM
56	WP(C)/2126/2019 CONNECTED WITH ITEM NO. 18 IN THE DAILY CAUSE LIST	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM SC, FINANCE
57	WP(C)/5518/2020 BY SLIP AT 3 PM	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
9	WP(C)/5714/2021 FIXED	MANOJ KUMAR NATH Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL
10	WP(C)/5848/2021 FIXED	RUPAK KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	GA, ASSAM SC, BTC
ADMISSION				
11	WP(C)/5130/2021 B/O	PHANINDRA JIDUNG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 18/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021

15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
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27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021
30)	MR. N DHAR	22-11-2021	To	22-12-2021
31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
51	Bail Appln./3271/2021 B/O	RAJIBUL HAQUE Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
<u>ADMISSION</u>				
52	Crl.Pet./754/2019 (AT 2:00 PM), (SCANNED COPY OF LCR), FIXED	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM
53	Crl.Pet./280/2019	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/2792/2021 FIXED	DILIP NATH @ DILIP KR. NATH AND ANR. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
55	AB/3414/2021 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS. B MAHANTA	PP, ASSAM
<u>HEARING</u>				
56	Crl.Rev.P./231/2020 WITH LCR 4 FILES, FIXED	BHAYNUR ALI Versus ON BEHALF OF KHAGEN SINGHA LAHKAR HIS SON BIKROM SINGHA LAHKAR AND ANR	MR. A M BORA MS. S K NARGIS MR. D GAGAI MR. M K HUSSAIN MR. V A CHOWDHURY MS. A MESEN	RESPONDENT IN PERSON PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
4	WP(C)/6134/2021 B/O	NIZAM UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MS. M DEVI MR. R ISLAM	SC, SEC. EDU. GA, ASSAM
HEARING				
5	Review.Pet./9/2020 IN WP(C) 6568/2017(D/O), BY SLIP	CENTURY PLYBOARDS (I) LIMITED AND ANR Versus UNION OF INDIA AND 2 ORS	DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. R SARMA MR B SHARMA MR. N CHOUDHURY MR. M DAS SC, CENTRAL EXCISE CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 18/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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12)	MR. N SHARMA	15-11-2021	To	25-11-2021

13)	MR. J SARMAH	15-11-2021	To	27-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
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28)	MR. S KHOUND	16-11-2021	To	18-11-2021
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30)	MR. N DHAR	22-11-2021	To	22-12-2021
31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
69	AB/3627/2021 B/O	UTPAL DAS AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
MOTION				
70	AB/3831/2021 B/O	SOKIBOR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A K DAS MS. R DEVI	PP, ASSAM
ORDERS				
71	I.A.(CrI.)/499/2021 B/O in Bail Appln./2482/2021	AMIT KHETAWAT @ RAJ KETOWAT @ AMIT KHETOWAT Versus THE STATE OF ASSAM	MR. P P BARUAH	PP, ASSAM
	WITH Bail Appln./2482/2021	AMIT KHETAWAT @ RAJ KETOWAT @ AMIT KHETOWAT Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S NEOG MS. S G BARUAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
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30)	MR. N DHAR	22-11-2021	To	22-12-2021
31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
64	Bail Appln./2813/2021 (AT 2:00 PM)	BARENYA RANJAN BORTHAKUR Versus THE STATE OF ASSAM	MR. T K MISRA MR. S K ROY	MR. M PHUKAN PP, ASSAM
<u>MOTION (BA)</u>				
65	Bail Appln./3250/2021 B/O	MAFIJ TALUKDAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. R A MAZUMDER	PP, ASSAM
66	Bail Appln./3274/2021 B/O	MINAKSHI RABHA Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
<u>MOTION</u>				
67	AB/3820/2021 B/O	PABAN DAS Versus THE STATE OF ASSAM	MR. D K DAS MS. M HANDIQUE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
68	Bail Appln./2709/2021 FIXED	SUFI ALOM KHAN Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
69	Bail Appln./2940/2021 FIXED	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. J SINGH MR H AGARWAL	PP, ASSAM
WITH				
70	Bail Appln./2695/2021	MOHD. ATAUR RAHMAN @ ATAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM

71	WITH Bail Appln./2769/2021	TRIDIB SARMA Versus STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
72	WITH Bail Appln./2774/2021	BISWAJIT BARMAN Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
73	WITH Bail Appln./2777/2021	DULUMONI DEKA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
74	WITH Bail Appln./2787/2021	FARHA ALOM Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
75	WITH Bail Appln./2788/2021	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
76	WITH Bail Appln./2789/2021	KANGKAN SARMA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
77	WITH Bail Appln./2882/2021	SASANKA SAIKIA Versus THE STATE OF ASSAM	MR. P DEKA MR R HOQUE MR A DAS	PP, ASSAM
78	WITH Bail Appln./3021/2021	BABILON KAKATI Versus THE STATE OF ASSAM	MR. S K JAIN MR R K PAHARIA	PP, ASSAM
79	Bail Appln./3193/2021 FIXED	ARJUN BARMAN Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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22)	Mukesh Sharma	15-11-2021	To	20-11-2021

23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
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31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,18th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
22	WP(C)/338/2021 AT 2:00 PM	RANJIT GOGOI Versus STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MS B HAZARIKA	GA, ASSAM MR. P N GOSWAMI
MOTION				
23	Crl.Pet./659/2021 FIXED	HEMANTA DUTTA Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	PP, ASSAM
24	Crl.Pet./662/2021 B/O	ALMINA PARBIN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN MR. S H ZAMAN	PP, ASSAM
25	Crl.Pet./667/2021 B/O	PARASH HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGHA MR A SHARMA MR T K DAS	PP, ASSAM
26	Crl.Pet./668/2021 B/O	HANUFA NASRIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	PP, ASSAM
ADMISSION				
27	WP(C)/2857/2020 BY SLIP	RUYAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
28	WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. Versus THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM

29	WITH WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM
30	WITH WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS Versus THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM
31	I.A.(Civil)/1600/2021 FIXED in WP(C)/2940/2021 WITH WP(C)/2940/2021	GEETANJALI KALITA AND 6 ORS. Versus GUNAKANTI GOHAIN AND 26 ORS.	MR. U K NAIR MR R SINGHA MR P R SARMA	MR. R C SAIKIA SC, HEALTH
32	WITH WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA (R-7,8, 17 TO 23) SC, HEALTH AND F W
ORDERS				
33	Cont.Cas(C)/427/2020 FIXED	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUHDURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA
34	Crl.Pet./430/2021 B/O	VIKRAM KUMAR SINGH AND ANR Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
35	I.A.(Civil)/1961/2021 B/O in WP(C)/2988/2020 WITH WP(C)/2988/2020	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND ORS.	MR. A GANGULY	MR. B K DAS SC, RAILWAY
36	WP(C)/3400/2021 FIXED	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. B K DAS MR H P GUWALA SC, NF RLY
37	WP(C)/3399/2021	JOHN PHUKAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	GA, ASSAM SC, EXCISE DEPTT.
HEARING				
38	WP(C)/2996/2018 WITH LCR, FIXED	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
39	WITH WP(C)/6540/2018	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
40	WP(C)/5190/2020 FFIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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13)	MR. J SARMAH	15-11-2021	To	27-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
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28)	MR. S KHOUND	16-11-2021	To	18-11-2021
29)	MS. M BORAH	17-11-2021	To	18-11-2021
30)	MR. N DHAR	22-11-2021	To	22-12-2021
31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
14	Crl.Rev.P./260/2018 (AT 10:30 AM)	NABAB ALI SK. AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
MOTION				
15	Crl.Rev.P./263/2021 B/O	BASIRAN BEWA Versus THE STATE OF ASSAM AND 7 ORS	MR. A ROSHID MS. M R DEVI	PP, ASSAM
16	Crl.Rev.P./264/2021 B/O	ANOWAR HUSSAIN @ ANOWAR ALI @ BOGA Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MRS S BEGUM MS S AHMED	PP, ASSAM
ORDERS				
17	I.A.(Crl.)/424/2020 B/O in Crl.Rev.P./3947/2020 WITH Crl.Rev.P./3947/2020 (Filing Number)	MASTAKIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS	PP, ASSAM
18	I.A.(Civil)/1932/2021 WITH LCR, FIXED in MACApp./294/2020 WITH MACApp./294/2020	MASTAKIN ALI Versus THE STATE OF ASSAM AND ANR.(E) SMT. MAMONI SARANIA AND 2 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND 4 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SMT. MAMONI SARANIA AND 7 ORS.	MR A HUSSAIN MR. A T SARKAR MR. A T SARKAR MR T KALITA MR. A KAKATI	MR. A KAKATI MR A HUSSAIN MR. A T SARKAR MR. M HUSSAIN (R5) MR. K KALITA (R5) MS. J GHOSH

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
8	Bail Appln./3067/2021 FIXED	MD. FOYZUL HOQUE @ MD. FOIJUL HOQUE Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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30)	MR. N DHAR	22-11-2021	To	22-12-2021
31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,18th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
37	WP(C)/841/2015 BY SLIP	MUSTT. MAYARUN NESSA and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR	GA, ASSAMR1-4 MR.D MOZUMDER(R-5,6&7) MS.H SARMA(R-5,6&7)
38	WP(C)/6295/2015 BY SLIP	ENVIRON Versus THE CHAIRMAN and 3 ORS.	MR.K K PHUKAN MRA BARMAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA GA, AP
39	WP(C)/7940/2019 BY SLIP	M/S. SHAMBHU ELECTRICALS AND ANR. Versus THE GAUHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. S BORA MR.R. DUBEY (R-4) SC, GMC
40	WP(C)/4194/2021 FIXED	RENU BARUAH AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1946/2021 in WP(C)/4194/2021	MANOJ BARMAN Versus RENU BARUAH AND 13 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM MR. S DEKA MR B DUTTA
41	WP(C)/137/2019	M/S. TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 5 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 18/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
10	I.A.(Civil)/4165/2018 WITH LCR, B/O in MACApp./15762/2018 WITH MACApp./15762/2018 (Filing Number) WITH CO/13/2020	NATIONAL INSURANCE COMPANY LIMITED Versus SMT MOMI CHETRY RAJBONGSHI AND 2 ORS NATIONAL INSURANCE COMPANY LIMITED Versus SMT MOMI CHETRY RAJBONGSHI AND 2 ORS NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MOMI CHETRY RAJBANGSHI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR C MAZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	MS. S KHANIKAR (R/no1) MS. S KHANIKAR MRS. P BARUAH
11	WITH MACApp./849/2018	MOMI RAJBONGSHI CHETRY Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. P CHOUDHURY MS. S KHANIKAR MS. P BARUAH	MR. A J SAIKIA MS. A BEGUM MR. B KAKATI MS. S RAJKUMARI
12	I.A.(Civil)/1966/2021 B/O in CRP/10459/2021 WITH CRP/10459/2021 (Filing Number)	RITA CHETIA AND ANR Versus ARUN CH CHOUDHURY AND 3 ORS RITA CHETIA AND ANR Versus ARUN CH CHOUDHURY AND 3 ORS (A)	MR. S BANIK A N HUSSAIN MR. S BANIK	
HEARING				
13	CRP/137/2017 P/H, WITH LCR, FIXED, BY SLIP	HASINA BEGUM Versus NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	MR. S K GHOSH MS F AHMED

14	WITH CRP/79/2015	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARIYA	MR.H R A CHOUDHURY MR. T U LASKAR MR.N DHAR MS.E YASMIN MS.S DASGUPTA MRS.R CHOUDHURY	MR.S K GHOSH
15	WITH CRP/80/2015	RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARIYA	MR.H R A CHOUDHURY MR. T U LASKAR MR.N DHAR MS.E YASMIN MS.S DASGUPTA MRS.R CHOUDHURY	MR.S K GHOSH
16	WITH RSA/139/2016	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH I.A.(Civil)/2098/2016 in RSA/139/2016	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH I.A.(Civil)/931/2017 in RSA/139/2016	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
17	WITH RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH I.A.(Civil)/2072/2016 in RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH I.A.(Civil)/924/2017 in RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
18	WITH RSA/120/2017	SMTI HASINA BEGUM Versus SMTI NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.N BEGUM	
	WITH I.A.(Civil)/1104/2017 in RSA/120/2017	SMTI HASINA BEGUM Versus SMTI NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.N BEGUM	

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LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
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19)	MR. A LAL	17-11-2021	To	19-11-2021
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21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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29)	MS. M BORAH	17-11-2021	To	18-11-2021
30)	MR. N DHAR	22-11-2021	To	22-12-2021
31)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
19	CRP(IO)/39/2019 (AT 10:30 AM)	MUHIBUR RAHMAN AND ANR. Versus MUSSTT. JUNU BEGUM CHOUDHURY AND 2 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
ADMISSION				
20	CRP(IO)/111/2020 (AT 2:00 P.M.), FIXED	MRIDUL CH. GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY	MR. A K SAHEWALLA MR. W SHARMA SC, PNB SC, HEALTH
	WITH I.A.(Civil)/2178/2020 in CRP(IO)/111/2020	MRIDUL CH. GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY	MR. A K SAHEWALLA SC, PNB SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 18/11/2021

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32)	MR R GOENKA	22-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
12	WP(C)/2818/2016 (AS FIRST ITEM), BY SLIP	TARINI DEV SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR.R DE MR.R J SARMA MS.M JALAN	SC, A S T C
ORDERS				
13	I.A.(Civil)/2006/2019 WP(C) 4359/2009(D/O), BY SLIP in WP(C)/4359/2009	THE UNION BANK OF INDIA AND ANR Versus MADAN GOPAL SAHA	MR. M SHARMA	MR B SINHA MR. M GOGOI

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